

**Central Administrative Tribunal
Ernakulam Bench**

OA/180/00386/2016

Monday, this the 5th day of November, 2018

C O R A M

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

John Nanu, aged 52 years
S/o P. Nanu
Station Repair Increment, 260, Field Workshop
(Electronic Mechanical Engineering)
Ministry of Defence, Pangode, Trivandrum-695 609.
Residing at Badel House, Mudavur Para
Vedivechan Koil, Trivandrum-695 501.

Applicant

[Advocate: Mr. T.C.Govindaswamy]

versus

1. Union of India represented by the
Secretary to the Government of India
Ministry of Defence, New Delhi-110 001.
2. The Officer Commanding,
Increment to 654 EME Bn
(Att to 260 Fd Wksp Coy), PIN" 906 260, C/o 56 APO
3. The Controller of Defence Accounts
No.618, Anna Salai, Teynampet
Chennai-600 018.

Respondents

[Advocate: Mr. K.C.Muraleedharan, ACGSC]

This OA having been heard on 5th November, 2018, the Tribunal on the same day delivered the following order:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Smt.Kala representing Mr.T.C.Govindaswamy for the applicant seeks leave of the Court to withdraw the OA. OA is closed as withdrawn.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

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Annexures produced on behalf of the applicant:

Annexure A1: Copy of Department of Personnel & Training OM bearing No.35034/3/2008-Estt (D) dated 20.4.2015.

Annexure A2: Copy of DoPT OM bearing No.35034/3/2008-Estt(D) (Vol.II) dated 19.5.2009.

Annexure A3: Copy of DoPT OM bearing No.35034/3/2008-Estt(D) (Vol.II) dated 1.11.2010.

Annexure A4: Copy of letter bearing No.20201/MACP/Civ dated 4.10.2012 issued by the 2nd respondent.